

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.332/KB/2010


Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th December 2017, 10.30 A.M

Name of the Company		Axis Infracon Pvt.Ltd & Anr. -Versus- Padam Mercantile Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Pramit Kr. Ray, Sr. Adv.
Mr. Aditya Kanodia, Adv.
Mr. S. Sankar, Adv.
Mr. A. Das, Adv.

for R1

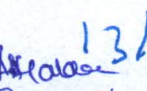

13/12/17

Mr. D. N. Sharma
Mr. Agis Mollick

Adv. for R-6

Mr. Abhishek Halder
Mr. Binay Kumar Jain


Applicant IA 408 of 2017


13/12
13/12/17

1. Shaanuk Mitra, Adv.

① Manoj Agarwal Adv.
Babbar Mani Adv.

for CAN 384 of 2017


13/12/17
13/12/17

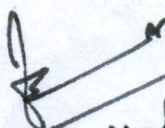
1. ~~Mr. Pramit Kr. Ray, Sr. Adv.~~

~~Mr. A. Kanodia, Adv.~~


~~Mr. S. Sankar,~~

1. ABHRAJIT MITRA, SR. Adv.
2. REETOBROTO K. MITRA, Adv.
3. ARITRA BASU, Adv.
4. SANJIV TRIVEDI, Adv.

for the
Petitioners.


13/12/17

1. SHAKEEL MOHAMMED AKHTER ADV. Respondent Nos. 425


13/12/2017

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 4 5 and 6 are present.

Heard part arguments the Ld. Counsel of the Respondents. Arguments could not be concluded.

List this case along with all pending applications as part heard case on **05/01/2018** and **08/01/2018** for completion of arguments.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)